

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 155/(MAH)/2017

CORAM:


Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: S.R. Traders Pvt. Ltd.
V/s.
Tricom India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
23.	Adv. Shri Krishna Suryawansi	Adv for Petitioner	

The Address of the company & Advocate
of the respondents is changed. I got
New address i will serve the Notice
to the other side within a week. I
am seeking adjournment for the day.

ORDER

T.C.P. No. 155/I&BC/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. He undertakes to serve a Notice to the Respondent. Adjourned to
19.12.2017.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)